

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-3208(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.01.2020**

**NAME OF THE COMPANY: M/s. Punjab National Bank V/s. M/s. Qutab
Mercantile Pvt. Ltd.**

SECTION: 7 of IBC, 2016

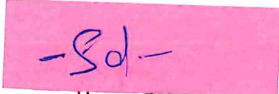
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Megh Apte, Advocate

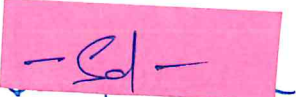
Present for the Respondent: Mr. Balvinder Ralhan, Advocate

ORDER

Mr. Balwinder Ralhan, ld. counsel has put in appearance on behalf of the Corporate Debtor. Let reply be filed. Matter be listed for arguments on 29th January, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**